

MANIPUR **GAZETTE**

**EXTRAORDINARY
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**GOVERNMENT OF MANIPUR
SECRETARIAT: LAND RESOURCES DEPARTMENT**

DECLARATION

Imphal, the 17th June 2026

LA-101/18/2025-REV-REVENUE-Part(1): The Governor of Manipur is pleased to notify under section 19 (1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 that the land measuring an area of **48.4350 Hectare** described in the Annexure is needed for a public purpose i.e. Construction of IMB Fence along Indo Myanmar Border and COB roads from BP-56 to BP-58 within Chandel District and the details of the Project may be inspected in the office of the District Collector (Land Acquisition), Chandel district, free of cost.

2. Further, the Governor of Manipur is also pleased to notify under section 19(2) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 that the Rehabilitation & Resettlement Scheme is not applicable for the aforesaid Project.

By orders & in the name of Governor,

TH. KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

ANNEXURE

Sub-Division	Village	Name of land owner/Chief	Type of alignment	Length (m)	Width (m)	Area (Sq.m)
Khengjoi Sub-Division	Stairway	Lamthang Lhanghal	Fence with Road	3190	9	28710
			Fence with foot track	2860	6	17160
			Approach Road	3250	15	48750
			Muck Disposal	-	-	6000
	New Samtal	Hemkholun Haokip	Fence with Road	1570	9	14130
			Fence with foot track	5530	6	33180
			Approach road	5525	15	82875
	Old Samtal	Ngamgouthang Haokip	Fence with foot track	375	6	2250
			Approach road	550	15	8250
	Kovang	Lenshong Haokip	Fence with road	1035	9	9315
			Fence with foot track	10220	6	61320
			Approach road	10994	15	164910
			Muck Disposal	--	--	7500

Total Area in Sq. metre : 4,84,350

Total Area in Hectare : 48.4350